

By E-Mail/Speed Post/ Special Messenger  
**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-06/10295/2024/A**

From :- **Shri Chatra Bhukhan Gogoi,**  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati

To,  
District & Sessions Judge,  
Dhubri

Dated Guwahati, the 05 October, 2024

Sub:- **Permission to avail Home Travel Concession (HTC)**

Ref:- Letter No.DJ.XII-1/2024/11528/E, dated 17.09.2024

Sir,

With reference to the above, I am directed to inform you that Shri Amarjyoti Sonowal, Judicial Magistrate First Class, Dhubri has been allowed to avail HTC for the block period of 2022-2024 for travelling from Dhubri to his home town Tezpur and return, w.e.f. 23.08.2024 till 27.08.2024, by the shortest possible route, as per existing Rules.

Shri Sonowal may be informed accordingly.

Yours faithfully,

sd/-

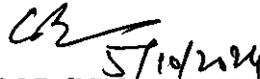
**REGISTRAR (VIGILANCE)**

Memo No. HC.VII-06/10296-10299 /2024/A.

Dated 05<sup>th</sup> October, 2024

Copy to:-

1. The Principal Accountant General (A&E), Assam, for information.
2. Shri Amarjyoti Sonowal, Judicial Magistrate First class, Dhubri.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

  
5/10/24  
**REGISTRAR (VIGILANCE)**

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5/10/24